



2026:AHC:29379-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 2227 of 2026

Afaroj Ansari

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Kalp Dev Mishra, Mohd Shere Ali
Counsel for Respondent(s) : G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.
2. At the very outset, Shri Rohit Kumar Patel, holding brief of Shri Kalp Dev Mishra, learned counsel for the petitioner, has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 10, 2026
Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)